

**GOVERNMENT OF MEGHALAYA  
MEGHALAYA STATE LAW COMMISSION**

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No. LC. 45/2024/41

Dated: Shillong the 11<sup>th</sup> December, 2024.

**NOTIFICATION**

The candidate bearing the following Roll No. is declared successful for the post of a Driver in the Office of the Meghalaya State Law Commission, advertised vide No.MSLC/59/2015/26 dated Shillong the 22<sup>nd</sup>December, 2023 conducted by the Departmental Selection Committee-

**Roll No. 0001**

The recommendation of the candidate shall confer no claim for appointment unless the Appointing Authority is satisfied that, after such enquiry as may be considered necessary, that the candidate is suitable in all respect.

*Sammy*

Member Secretary  
Departmental Selection Committee

Memo No. LC. 45/2024/41 -A

Dated: Shillong the 11<sup>th</sup> December, 2024.

Copy to:-

1. Chairperson, Departmental Selection Committee.
2. Member Secretary Departmental Selection Committee.
3. Concerned Members, Departmental Selection Committee.
4. Special Invitee Member, Finance Department.
5. Notice Board/NIC to upload in the website.
- ✓ 6. DEO, Law Department to upload the notification in the Department's website.
7. Office copy.

By order etc.,

*Sammy*

Member Secretary  
Departmental Selection Committee

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